

From,

**Rajiv Sharma, HJS
Joint Registrar (Judicial) (Services),
High Court of Judicature
at Allahabad**

To,

**The Director,
Institute of Judicial Training & Research, U.P.,
Vineet Khand, Gomati Nagar,
Lucknow**

No. 468 /JR(S)/2015

Dated: Allahabad: September 03, 2015

Subject: Regarding nomination for Ubuntu-cum-CIS Training of Judicial Officers of the State of U.P. at Institute of Judicial Training & Research, U.P., Lucknow.

Sir,

With reference to your letter no. Ubuntu-15/JTRI-1759 dated 02.09.2015 on the above subject, I am directed to inform you that the Court has been pleased to approve the proposal and nominate the officers mentioned at Lists 'A' and 'B' for two days Ubuntu-cum-CIS Training Programme for Additional District Judges & Civil Judges scheduled from 14.09.2015 & 15.09.2015 and 16.09.2015 & 17.09.2015 at Institute of Judicial Training & Research, U.P., Lucknow.

I am, therefore, to request you to take necessary steps accordingly.

Yours faithfully,

Encls:- As above

Sd/-

Joint Registrar (Judicial) (Services)

No. 468 (i)/JR(S)/2015

dated: September 03, 2015

Copy forwarded for information and necessary action to :

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow.
2. The District & Sessions Judges, Gorakhpur, Jhansi, Kanpur Nagar, Kushinagar, Lakhimpur Kheri, Lalitpur, Lucknow, Majarajganj, Mahoba, Mainpuri, Mathura, Mau, Meerut and Mirzapur with request to kindly inform the officers concerned accordingly and direct them to report at JTRI, Lucknow on the scheduled date, for participation in the aforesaid training.
3. Sri Mohd. Faiz Alam Khan, Registrar (Judicial) (Confidential), High Court, Allahabad, Sri Vikas Kunvar Srivastava, Joint Registrar (Judicial) (Listing), High Court, Allahabad, Sri Pradeep Singh, O.S.D. (Judicial) (Enquiries), High Court, Allahabad, Sri Alok Kumar Trivedi, O.S.D. (Judicial), High Court, Allahabad, Sri Anoop Kumar Goel, O.S.D. (Judicial) (Enquiries), High Court, Allahabad and Sri Shesh Mani, O.S.D. (Judicial), High Court, Allahabad with request to kindly report at JTRI, Lucknow on the scheduled date, for participation in the aforesaid training.
4. The O.S.D. (Computer)/ I/c Computer Centre, High Court, Allahabad.

Sd/-

Joint Registrar (Judicial) (Services)

**Ubuntu 14.04 Refresher Training Programme For Judicial Officers of U.P.,
Duration: 14.09.2015 & 15.09.2015**

Sl. No	Name Mr./Ms.	Designation	Place of Posting
1.	M. F. A. Khan	Registrar (Judicial) (Confidential)	Alld. High Court, Allahabad
2.	Vikas Kunvar Srivastava	Jt. Registrar (Judicial) (Listing)	Alld. High Court, Allahabad
3.	Pradeep Singh	O.S.D. (Judicial) (Enquiries)	Alld. High Court, Allahabad
4.	Shamsul Haque	Spl. J, Spl C.No 3 (Pre.Cor. Act)	Gorakhpur
5.	Rajendra Prasad Srivastava-III	Principal Judge, Family Court	Gorakhpur
6.	Pooja Gupta	Addl. Civil Judge (Junior Div.)	Gorakhpur
7.	Mahendra Singh-III	Addl. District & Sessions Judge	Jhansi
8.	Digvijay Nath	Addl. District & Sessions Judge	Jhansi
9.	Ran Vijay Pratap Singh	Addl. Civil Judge (Junior Div.)	Jhansi
10.	Faridul Haque	Spl. Judge (E.C. Act)	Kanpur Nagar
11.	Gagan Kumar Bharti	Special C.J.M.	Kanpur Nagar
12.	Smt. Vineeta Vimal	Addl. Civil Judge (Junior Div.)	Kanpur Nagar
13.	Saket Bihari 'Deepak'	Addl. District & Sessions Judge	Kushi Nagar
14.	Raj Singh Verma	Addl. District & Sessions Judge	Kushi Nagar
15.	Arvind Kumar Shukla	Addl. Civil Judge (Junior Div.)	Kushi Nagar (Kasia)
16.	Atul Srivastava	Addl. District & Sessions Judge	Lakhimpur Kheri
17.	Rahul Prakash	Addl. Civil Judge (Sr.Div.)/ACJM.	Lakhimpur Kheri
18.	Satya Prakash Arya	Addl. Civil Judge (Junior Div.)	Lakhimpur Kheri
19.	Harkesh Kumar	A.D.J. (FTC)	Lalitpur
20.	Lokesh Rai	Spl. Judge (E.C. Act)	Lalitpur
21.	Anand Prakash Singh	Civil Judge (Senior Div.)	Lalitpur
22.	Vinod Kumar Srivastava-IV	Judge, Spl Court,	Lucknow
23.	Hitendra Hari	Civil Judge (Senior Div.)	Lucknow (Malihabad)
24.	Smt. Rekha Singh	Civil Judge (Junior Div.)	Lucknow
25.	Sanjay Kumar Dey	Addl. District & Sessions Judge	Maharajganj
26.	Dr. Bal Mukund	Principal Judge, Family Court	Maharajganj
27.	Sarvjeet Kumar Singh	Civil Judge (Senior Div.)	Maharajganj
28.	Vijay Shanker Upadhyaya	Addl. District & Sessions Judge	Mahoba
29.	Sanjay Hari Shukla	Addl. District & Sessions Judge	Mahoba
30.	Ankit Goel	Civil Judge (Junior Div.)	Mahoba (Kulpahar)
31.	Sudhir Kumar-III	Principal Judge, Family Court	Mainpuri
32.	Janardan Prasad Yadav	Civil Judge (Senior Div.)	Mainpuri
33.	Hari Ram	Judicial Magistrate	Mainpuri
34.	Rajendra Kumar-III	Addl. District & Sessions Judge	Mathura
35.	Raj Vir Singh	Chief Judicial Magistrate	Mathura
36.	Vinay Singh	Judicial Magistrate	Mathura
37.	Rajive Goyal	Addl. District & Sessions Judge	Mau
38.	Ali Raja	Chief Judicial Magistrate	Mau
39.	Rahul Dubey	Civil Judge (Junior Div.)	Mau

**Ubuntu 14.04 Refresher Training Programme For Judicial Officers of U.P.,
Duration: 16.09.2015 & 17.09.2015**

Sl. No	Name Mr./Ms.	Designation	Place of Posting
1.	Alok Kumar Trivedi	O.S.D. (Judicial)	Alld. High Court, Allahabad
2.	Anoop Kumar Goel	O.S.D. (Judicial) (Enquiries)	Alld. High Court, Allahabad
3.	Shesh Mani	O.S.D. (Judicial)	Alld. High Court, Allahabad
4.	Badri Vishal Pandey	Spl. J, Spl C.No 4 (Pre.Cor. Act)	Gorakhpur
5.	Anil Kumar Pandey	Spl. J, Spl C.No 5 (Pre.Cor. Act)	Gorakhpur
6.	Suresh Chand	A.D.J. (FTC)	Jhansi
7.	Poonam Singh-II	Judicial Magistrate	Jhansi
8.	Ram Babu Sharma	Addl. District & Sessions Judge	Kanpur Nagar
9.	Vishnu Prasad Agrawal	Addl. Civil Judge (Sr.Div.)/ ACMM.	Kanpur Nagar
10.	Poornima Pathak	Metropolitan Magistrate	Kanpur Nagar
11.	Manoj Kumar Singh Gautam	Addl. District & Sessions Judge	Kushi Nagar
12.	Ravindra Kumar	Addl. District & Sessions Judge	Kushi Nagar
13.	Rajneesh Mohan Verma	Civil Judge (Junior Div.)	Kushi Nagar
14.	Hamid-Ullah	Principal Judge, Family Court	Lakhimpur Kheri
15.	Mohd. Asharaf Ansari	Spl. Judge (E.C. Act)	Lakhimpur Kheri
16.	Prabodh Kumar Verma	Civil Judge (Junior Div.)	Lakhimpur Kheri (Mohammadi)
17.	Brijesh Kumar Pandey	Judge, Spl Court, CBI	Lucknow
18.	Pallavi Agarwal	Special C.J.M.	Lucknow
19.	Gyan Prakash Tiwari-II	Judicial Magistrate	Lucknow
20.	Devendra Singh	A.D.J. (FTC)	Maharajganj
21.	Yogendra Ram Gupta	Addl. District & Sessions Judge	Maharajganj
22.	Shyam Lal Kori	Principal Judge, Family Court	Mahoba
23.	Rajeeva Shukla	Civil Judge (Junior Div.)	Mahoba(Charkhari)
24.	Mahendra Kumar Singh	Judicial Magistrate	Mahoba
25.	Gurpreet Singh Bawa	A.D.J. (FTC)	Mainpuri
26.	Ajay Kumar Singh	Spl. J. (SC/ST, Pev.of Atroci Act)	Mainpuri
27.	Anil Kumar-XI	Addl. Civil Judge (Junior Div.)	Mainpuri
28.	Lal Bahadur-II	Addl. District & Sessions Judge	Mathura
29.	Pawan Kumar Srivastava	Secretary	Mathura
30.	Madhu Dogra	Addl. Civil Judge (Junior Div.)	Mathura
31.	Dr. Ajay Kumar-II	Addl. District & Sessions Judge	Mau
32.	Pramod Kumar Singh-II	Civil Judge (Senior Div.)	Mau
33.	Parvind Kumar	Judicial Magistrate	Mau
34.	Subhash Chand	Addl. District & Sessions Judge	Meerut
35.	Mohd. Sapheek	Addl. Civil Judge (Sr.Div.)/ACJM.	Meerut
36.	Dinesh Chandra Shukla	Civil Judge (Junior Div.)	Meerut(Sardhana)
37.	Ashok Kumar Mishra	Addl. District & Sessions Judge	Mirzapur
38.	Ram Pratap Singh Rana	Civil Judge (Senior Div.)	Mirzapur
39.	Nitya Pandey	Civil Judge (Junior Div.)	Mirzapur